

ITEM NO.234

COURT NO.5

SECTION II-A

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
PROCEEDINGS OF

SPECIAL LEAVE PETITION (CRIMINAL)..... Diary No. 13776/2024

(Arising out of impugned final judgment and order dated 13-07-2023
in WP No. 3737/2016 passed by the High Court Of Judicature At
Bombay)

MINAKSHI NITIN PAGARE

Petitioner(s)

VERSUS

NITIN MOGAL PAGARE & ORS.

Respondent(s)

Date : 29-07-2024.

PRESENT :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
Mr. P. S. PATWALIA, SENIOR ADVOCATE
Mr. SHADAN FARAST, ADVOCATE-ON-RECORD

For Petitioner(s) Mr. Pravartak Suhas Pathak, AOR

For Respondent(s)

A W A R D

The parties to this matrimonial dispute have
reached a settlement and the terms of the settlement
dated 12.07.2024 would require the Court to pass a
formal order.

Noting the above terms, the matter be listed
before the Court on 31.07.2024.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(KAMLESH RAWAT)
ASSISTANT REGISTRAR